

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2549  
TO BE ANSWERED ON 10.03.2021**

**HIGH SPEED RAIL CORRIDORS**

**2549. SHRI GNANATHIRAVIAM S.:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has selected seven routes for High Speed Rail Corridors, including Hederabad-Chennai-Bengaluru;**
- (b) if so, the details thereof;**
- (c) whether all these routes will be elevated corridors along the national highways;**
- (d) whether the above pattern will minimise land acquisition costs; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI PIYUSH GOYAL)**

**(a) to (e): Railways has assigned the work for the preparation of Detailed Project Report (DPR) for the following seven new High Speed Rail (HSR) corridors to National High Speed Rail Corporation Limited (NHSRCL) :**

- (i) Delhi-Noida-Agra-Kanpur-Lucknow-Varanasi**
- (ii) Delhi-Jaipur-Udaipur-Ahmedabad**
- (iii) Mumbai-Nasik-Nagpur**
- (iv) Mumbai-Pune-Hyderabad**
- (v) Chennai-Bangalore-Mysore**
- (vi) Delhi-Chandigarh-Ludhiana-Jalandhar-Amritsar**
- (vii) Varanasi-Patna-Howrah**

**None of the above seven High Speed corridor is sanctioned as yet.**

**Cont...**

**-:2:-**

**The decision on sanctioning any HSR project depends on the outcome of Detailed Project Report, techno-economic feasibility, availability of resources and financing options.**

**The preparation of DPRs is still in progress and alignment/route for the corridors has yet not been finalised.**

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